

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA

ORDER

The Government of Haryana vide order bearing No. DMC-SPO-2020/5439 dated 09.05.2021, has extended the period of lock-down for another one week i.e. from 10.05.2021 to 17.05.2021 (*till morning*), therefore, this office order bearing Endst. No. 3515-35 dated 03.05.2021 is extended during the period of lock-down. However, said order is modified to the extent that the Judicial Officers shall inform this office (*orally or on mobile*), as and when, they leave their court before court hours after finishing their work.

Dated: 10.05.2021

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

Endst. No. 3728-48 Dated 10.05.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Superintendent, Central Jail, Ambala;
7. The President, Bar Associations, Panchkula & Kalka;
8. SO/SA to upload the order on the website of this Court.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.